

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4279**  
TO BE ANSWERED ON 21.03.2018

**NUCLEAR POWER PLANTS IN ANDHRA PRADESH**

**4279. SHRI M. CHANDRAKASI:**

Will the PRIME MINISTER be pleased to state:

- (a) the status of nuclear power projects proposed to be set up by Nuclear Power Corporation of India Ltd. (NPCIL) in Andhra Pradesh through foreign collaborations;
- (b) whether Atomic Energy Regulation Board has given its approval for all the proposed nuclear power plants in Andhra Pradesh and if so, the details thereof; and
- (c) the progress in the negotiations held by NPCIL with Westinghouse Corporation of USA for setting up of nuclear power plants in the State?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a) The Government has accorded 'In-Principle' approval for setting up six units of Light Water Reactors (LWRs) in cooperation with the USA at Kovvada in Srikakulam district of Andhra Pradesh. The project comprises of six units of 1208 MW each, to be set in a sequential manner. Pre-project activities including land acquisition, obtaining statutory clearances and site investigations are in progress at the site.
- (b) The Atomic Energy Regulatory Board (AERB) accords stage wise clearances at siting, construction, commissioning and operation stages. These clearances for Kovvada project will be obtained at the respective stages.
- (c) Presently, discussions with M/s Westinghouse Electric Company (WEC) are in progress to arrive at a viable project proposal and demonstration of reference plant for setting up these nuclear power reactors at the Kovvada site. The project will be set up on emergence of a viable project proposal and accord of administrative approval and financial sanction by the Government.

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